

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)
(Court No.1)

Original Application No. 668/2023

Prasher Dev Sharma

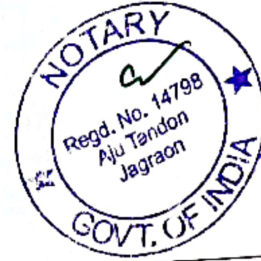
Applicant

Versus

State of Punjab & Ors.

Respondent

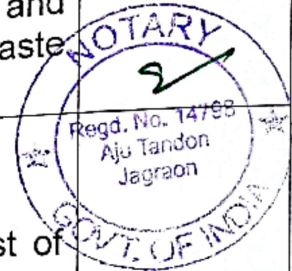
INDEX



Sr. No.	Particulars	Page No.
1.	Report of Municipal Council, Jagraon in compliance to order dated 13.08.2024.	1-6
2.	Annexure A A copy of work order worth Rs. 99.32 lac for cleaning of pond and pictures of pond	7-12
3.	Annexure B Pictures of some portion of encroachment removed, Copies of notices issued and List of PP Act filed cases.	13-22
4.	Annexure C Copies of work orders (part1 & part-2) for	23-31

02 SEP 2024

Sr. No.	Particulars	Page No.
	remediation of legacy waste, Copy of RDF certificate and pictures of legacy waste dump site.	
5.	Annexure D Photographs Showing Collection, Segregation and Processing of Wet Waste, Bulk Waste Generators, Home Composting.	32-68
6.	Annexure E Photographs Showing Collection, Segregation and Processing of Dry Waste, C&D Horticulture Waste Processing, Receipt/letters of bales.	69-87
7.	Annexure F Copy of tender floated dt. 15.08.2024 and List of Existing Machinery & Infrastrure	88-91
8.	Annexure G Footage of CCTV cameras installed at dump site.	92-93
9.	Annexure H Pictures showing awareness and motivating people.	94-108



Date 02 SEP 2024

Place

ATTESTED

 NOTARY PUBLIC
 JAGRAON (Ludhiana)

02 SEP 2024


 (Sukhdev Singh Randhawa)
 Executive Officer
 Municipal Council, Jagraon

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)
(Court No.1)

Original Application No. 668/2023

Prasher Dev Sharma

Applicant

Versus

State of Punjab&Ors.

Respondent(s)

Additional Reply on behalf of Municipal Council, Jagraon by the
Executive Officer, Sukhdev Singh Randhawa

Most Respectfully Showeth:



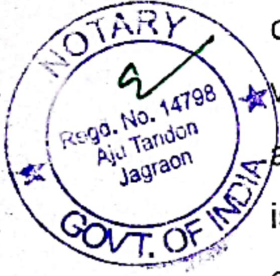
That the answering deponent humbly submits that he is diligently working towards the implementation of the requisite works defined under the Municipal solid Waste Management Rules, 2016. The deponent has undertaken various steps in accordance with the directions of this Hon'ble Court and the same is highlighted herein below in the following paragraphs:

- 1) That the tender and work order worth rupees 99.32 lac has been allotted for cleaning of pond site of Bhadarkali Mandir to the contractor and the work has already started. However the work of cleaning of the pond site is at halt at present due to rain. The

02 SEP 2024

dewatering of pond is required to execute the work on the site. The work of cleaning of pond will be completed within 04 months. The work order pertaining to the said work along with the site photographs has been appended herewith as **Annexure-A**.

- 2) That there are encroachments on the pond site by way of pucca structures by different persons including Bhadarkali Mandir as shown in the demarcation report. Some portions of the encroachments on the pond site were removed on the day of the start of the work at pond site. However due to the protest by the encroachers the removal of the encroachments could not be continued. The notices have been issued to all the encroachers to vacate the encroachments. The cases under PP Act has been filed against all the encroachers who have not complied with the notices issued by the Municipal Council, Jagraon. The photographs of the encroachment carried out by the Municipal Council along with notices issued to the encroachers has been appended herewith as **Annexure-B**.



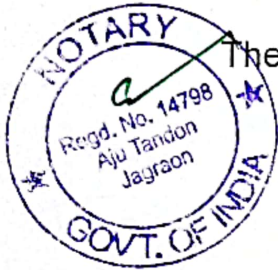
- 3) That the work of remediation of legacy waste has been allotted to a specialized certified waste management agency named Spreco Waste Management Solutions with expertise in handling and remediating legacy waste by Municipal Council Jagraon. About 14,300 MT (approx.) of legacy waste has been remediated out of about 20,000 MT (approx.) of legacy waste. About 72% (approx.) target of legacy waste remediation has already been achieved. At present, the remediation work is at halt due to rains. The Material segregated from the legacy waste is also being managed by this

02 SEP 2024



private agency. Below is the name of components segregated and their subsequent disposal methods by the agency:

- i) Organic Waste material is given to the farmers for agriculture use.
- ii) Recyclable Materials (Plastic, Paper, Glass, Metals) sent to dedicated recycling centres material recovery and processing.
- iii) Inert Waste (construction Debris, Ashes) used in construction activities.
- iv) RDF waste directed to waste to energy plants or engineered landfills, ensuring minimal environmental impact.



The Copy of the work order awarded along with copy of RDF certificate & photographs pertaining to said remediation is attached herewith as **Annexure-C**.

- 4) That around 22 tons (approx.) of garbage is generated daily from which 20 tons (approx.) of garbage is collected by Municipal Council, Jagraon through door to door collection. About 1.50 tons (approx.) of waste is being managed and processed by the bulk waste generators and about 0.50 tons (approx.) by people through home composting. At present 92% (approx.) segregation is being done from which 12.70 tons (approx.) wet waste and 7.50 tons (approx.) dry waste (total 20.20 tons out of 22.00 tons) is being segregated. Municipal Council, Jagraon has fixed target to achieve 97% (approx.) of segregation till 15/09/2024. Municipal Council Jagraon has constructed 78 pits where about 8.45 tons (approx.) of wet waste is processed for composting to produce organic manure. This organic manure is being used in parks and is also being sold by setting up stalls in the city from time to time and also distributed free

02 SEP 2024

of charge during various events i.e. Independence day, Republic day, Gandhi Jayanti, World Environment Day etc. About 2.25 tons (approx.) of bio-degradable (mostly vegetable waste) waste is sent to various gaushalas/cowsheds. Checking and necessary information is also being provided to bulk waste generators and to people doing home composting by Municipal Council Jagraon. The photographs pertaining to source segregation, Bulk waste generator, Home composting, wet waste processing and the receipts qua compost sale and free distribution **Annexure-D**.

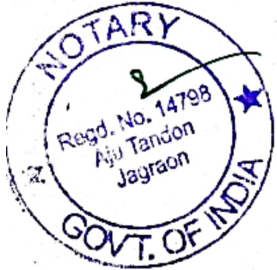
- 5) That around 7.50 tons (approx.) of dry waste is being segregated by Municipal Council Jagraon. To process this dry waste Municipal Council, Jagraon has set up 02 MRF centres (Material Recovery Facility) at different places in the city. Separate compartments/sections have been made in these MRF centres for different types of dry materials such as all types of plastic material, wood, concrete material, metal, glass bottles, cardboard, rubber, jute bags, fabric material etc. With the help of bailing machines, bales of plastic material, jute bags and fabric materials are being prepared and sent to private companies (Ahuja Plastic recyclers Pvt. Ltd. and M/s Bala Ji Polymers) and also sold to local scrap material shops. Wood material is being Shreddered with the help of horticulture shredding machine and after the processing, this material is used in compost pits. Concrete material is being processed with C&D Grinder machines and outcome material is used to fill potholes etc. as required on various roads in the city and the record is kept in the log book. Apart from this, other materials i.e. metal, glass bottles, cardboard, rubber etc. taken by the rag picker workers and sold at scrap material shops at



02 SEP 2024

their own level. Municipal Council has made separate arrangements for collection of E-Waste by getting separate box installed at mobile & mobile repair shops and at other places. Municipal Council is not mixing any hazardous bio-medical waste with the regular solid waste but the medical waste is collected by the vehicle meant for the purpose of medical waste and is disposed off by the company. The photographs highlighting the dry waste processing followed by its sale (attached receipts), C&D waste processing, processing of Horticulture waste has appended herewith as **Annexure-E**.

- 6) That Municipal Council is strengthening the existing Infrastructure including 50 new pits for 100% processing of the daily waste. For this purpose MC has already received tenders and the work will be completed in 01 month. After the completion of upgradation and expansion of the infrastructure including new 50 pits for processing, the 100% processing will take place in 01 month. With the help of this, municipal council will be able to achieve the target source segregation of waste and processing of waste completely. The true copy of tenders floated and the existing machinery and infrastructure possessed by the council has been appended herewith as **Annexure-F**.
- 7) That no fresh waste is going on the new or old site near Bhadarkali Mandir and strict compliance in this regard is being made by the municipal council Jagraon. Waste disposal is being done as per Solid Waste Management Rules 2016 and PPCB guidelines. New CCTV cameras have also been installed at dump site to capture the

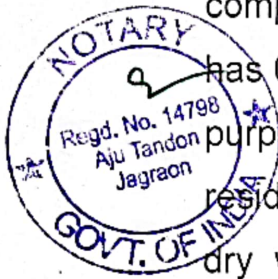


02 SEP 2024



real pictures by municipal council Jagraon. The gate has also been installed and locked. The copies of the photographs highlighting the dump site area has been appended herewith as **Annexure-G**.

- 8) That Municipal Council Jagraon is working tirelessly and continuously to improve waste management strategies to enhance efficiency and reduce environmental impact. Municipal Council Jagraon is motivating people for source segregation, home composting and cleanliness of their surroundings. Municipal Council has 05 motivators who go house to house to motivate people for this purpose. Colour coded bins have also been distributed to the residents and are encouraged to use colour-coded bins for wet and dry waste. Awareness programmes are also being organized in different school/colleges in the city to aware school children regarding source segregation and home composting. Awareness ads are also being published in the newspapers and pamphlets are also distributed in the city to motivate and aware people for segregation at source, home composting, avoid single use plastic, etc. Apart from this munadi and awareness rallies are also being conducted time to time in the city. The true copies of the photographs showing various campaigns carried out by the Council at school/ colleges and block levels to raise awareness has been appended herewith as **Annexure-H**.



ATTESTED

NOTARY PUBLIC
IAGRAON (Ludhiana)

Date 02 SEP 2024

Place

Executive Officer
Municipal Council, Jagraon

(Sukhdev Singh Randhawa)

MUNICIPAL COUNCIL, JAGRAON

Annexure-A

Cleaning of Pond
Copy of work order

M.W.5 Rule XII-7
OFFICE OF THE MUNICIPAL COUNCIL/NAGAR PANCHYAT ਜਗਰਾੳ

WORK ORDER FORM

Dated 22/6/24 Book No. 19 Serial No. 001

Order for work described below given to S.H. HARWINDER SINGH
GURMILA CONTRACTORS

to be executed as per conditions on the back & Rates Specified below:-

Name of work : REMODLING AND RENOVATION OF POND in
BACK SIDE BHADARKALI MANDIR

Estimate Cost 99.32 Lak Resolution No 96 Dated 01/2/23

Description of work	Rate	Per	Remarks
DATE OF Tender open - 01-02-24			
Estimate Amt = 99.32 Lak			
Less - 10.75% A.C			
Quoted Amt - 8864310-			
Time Period - 4 Months			
Jatun			

Asst. Municipal Engine

TRUE COPY

Cleaning of Pond



TRUE COPY

Cleaning of Pond



TRUE COPY

Cleaning of Pond



TRUE COPY

Cleaning of Pond



TRUE COPY

Cleaning of Pond



TRUE COPY

Annexure-B

Removal of some part of encroachments



TRUE COPY

Annexure-B

Removal of some part of encroachments



TRUE COPY

(Letter to SDM, Jagraon to provide police assistance and to appoint a
Duty Magistrate)

ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ, ਜਗਰਾਉਂ (ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ)
OFFICE OF THE MUNICIPAL COUNCIL, JAGRAON
(DISTT.-LUDHIANA)



Email: eomc_jgn@yahoo.com

Phone No:01624-223233

No.913

Dt. 30/07/2024

To

Sub Divisional Magistrate,
Jagraon.

Subject:

Regarding the ongoing case of OA No. 668/2023 Prashar Dev Sharman Vs State of Punjab and others at Hon'ble National Green Tribunal, New Delhi- Regarding provision of police assistance for removal of encroachments.

Reference:

In reference to the instructions issued by Hon'ble Additional Deputy Commissioner (UD) Ludhiana in the meeting held on 19/07/2024.

Regarding the above subject and reference, it is requested that a case is pending before the Hon'ble National Green Tribunal, New Delhi under the subject of cleaning of the pond located near Bhadrakali Temple. Encroachments have been made by some people on part of the pond area. Hon'ble NGT has given orders to remove these encroachments and to clean the pond, in this regard, during the meeting under reference, Hon'ble Additional Deputy Commissioner (Urban Development) Ludhiana also seriously considering this matter, this office has been asked to remove these encroachments as soon as possible. As per Section 172 of the Punjab Municipal Act-1911, orders have been issued to take immediate action for their immediate removal. The compliance of these instructions will be monitored by the committee constituted by Hon'ble District Magistrate, Ludhiana.

The work of the pond under the said reference has already started. Following the said instructions, after surveying the said place and marking/markings it, notices have been issued to the encroachment persons. Due to the presence of religious places near the said place, there may be huge opposition from the people during the process of removing the encroachments. Part of these encroachments have been removed. The Executive Engineer, P.S.P.C.L. Jagraon has been written vide letter No. 920 dated 30/07/2024. In order to prevent any untoward incidents during the said operation, it is requested to arrange the deployment of Executive Magistrate and provide necessary police support (male and female policemen) so that the honorable NGT and the instructions given by the higher authorities can be followed.
Encls/copy of the letter in the reference.

Sd/-
Executive Officer
Municipal Council, Jagraon

Endrs No.914-915

Dt. 30/07/2024

Copy of this is forwarded as under :-

1. Deputy Commissioner, Ludhiana.
2. Additional Deputy Commissioner (Urban Development) Ludhiana

Sd/-
Executive Officer
Municipal Council, Jagraon

TRUE COPY

(Letter to PSPCL reg. Disconnection of electricity connections at encroachment sites)

ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ, ਜਗਰਾਉਂ (ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ)
OFFICE OF THE MUNICIPAL COUNCIL, JAGRAON
 (DISTT.-LUDHIANA)



Email: eomc_jgm@yahoo.com

Phone No:01624-223233

No.920

Dt. 30/07/2024

To

Executive Engineer,
 Punjab State Power Corporation Ltd.
 Jagraon.

Subject: Regarding the ongoing case of OA No. 668/2023 Prashar Dev Sharman Vs State of Punjab and others at Hon'ble National Green Tribunal, New Delhi.

Reference: In reference to the instructions issued by Hon'ble Additional Deputy Commissioner (UD) Ludhiana in the meeting held on 19/07/2024.

Regarding the above subject and reference, it is requested that a case is pending before the Hon'ble National Green Tribunal, New Delhi under the subject of cleaning of the pond located near Bhadrakali Temple. Encroachments have been made by some people on part of the pond area. Hon'ble NGT has given orders to remove these encroachments and to clean the pond. In this regard, during the meeting under reference, Hon'ble Additional Deputy Commissioner (Urban Development) Ludhiana also seriously considering this matter, this office has been asked to remove these encroachments as soon as possible. As per Section 172 of the Punjab Municipal Act-1911, orders have been issued to take immediate action for their immediate removal. The compliance of these instructions will be monitored by the committee constituted by Hon'ble District Magistrate, Ludhiana.

Following the said instructions, after surveying the said place and marking/markings it, notices have been issued to the encroachment persons. Within these encroachments, the electricity connections of your department are running, which have been taken by these persons without the approval of the Municipal Council. Following the instructions, these encroachments have to be removed by this office, so you are requested to cut the electricity connections running in these encroachments immediately so that a report in this regard can be sent to the higher authorities.

Encls/copy of the letter in the reference.

Sd/-
 Executive Officer
 Municipal Council, Jagraon

Endrs No.921-922

Dt. 30/07/2024

Copy of this is forwarded as under :-

1. Deputy Commissioner, Ludhiana.
2. Additional Deputy Commissioner (Urban Development) Ludhiana

Sd/-
 Executive Officer
 Municipal Council, Jagraon

TRUE COPY

Annexure-B

(Reply from PSPCL reg. Disconnection of electricity connections at encroachment sites)

Punjab State Power Corporation Ltd.

Office: additional superintendent engineer, supply division Jagraon

To

Executive Officer
Municipal Council jagraon

Memo no. 3939 dt. 9/08/2024

Sub: regarding on going case OA no.668/2023 Prasher Dev Sharma vs State of Punjab & Others at hon'ble National Green Tribunal, New Delhi.

Ref: your office letter no.920 dt. 30.07.2024

On the subject cited above, the duty of Assistant Executive Engineer, Urban Sub-Division, Jagraon was assigned by this office to take action on the letter under your reference. Vide their letter no.735 dt. 2/8/2024, he has informed that employees from urban sub division jagraon were sent to take action on the electricity connections installed by the people on the encroachments made in the pond area near Bhadrakali temple but it was opposed by the people by gathering due to which no proper action could be taken. This is for your information.

Encl./letter no.735 dt.2/8/2024
of Assistant Executive Engineer
Urban sub division jagraon

Sd/-
Additional superintendent engineer
Supply Division Jagraon

CC: To Assistant Executive Engineer, Urban sub division jagraon in reference to their letter no. 735 dt. 2/8/2024

TRUE COPY

Annexure-B

(Reply from PSPCL reg. Disconnection of electricity connections at encroachment sites)

Punjab State Power Corporation Ltd.
Memo no. 735. dt. 2/08/2024

From Assistant Executive Engineer
Urban sub division jagraon

To Additional superintendent engineer
Supply Division Jagraon

Sub: regarding on going case OA no.668/2023 Prasher Dev Sharma vs State of
Punjab & Others at hon'ble National Green Tribunal, New Delhi.

Ref: your office letter no.3774 dt. 1.08.2024

On the reference to the subject cited above, as per your instructions and the letter no.920 dt. 30.07.2024 of Municipal council jagraon, employees were sent to take action on the electricity connections installed by the people on the encroachments made in the pond area near Bhadrakali temple but it was opposed by the people by gathering due to which no proper action could be taken. This is for your information and further action.

Sd/-
Assistant Executive Engineer
Urban sub division jagraon

TRUE COPY

Annexure-B

Copy of Notice issued

Phone 23233

Office of Municipal Council Jagraon
(Distt.Ludhiana)

No. 01

dt.19/07/2024

NOTICE

To Smt. Paramjeet Kaur w/o Raj Krishan
Resi. Mohalla Aave Da, Jagraon

Sub: Notice u/s 172(A) (1) and (2) of Punjab Municipal Act 1911 to demolish the illegal construction on the Municipal land.

You are informed through this notice that you have made an encroachment by illegal construction in the land owned by Municipal Council. This notice is issued to you u/s 172(A) (1) and (2) of Punjab Municipal Act 1911 and instructed to inform this office after demolishing the illegal construction i.e. shop/house/platform/expansion within 3 days.

If this encroachment is not demolished by you within three days, then action will be taken against you u/s 172(A) (1) and (2) of Punjab Municipal Act 1911 in which three years of imprisonment and a fine of Rs. 20,000/- can also be imposed.

It is also clarified here that if the illegal construction is not demolished by you within three days then this construction will be demolished by Municipal Council staff, of which you will be responsible for all the damages and expenses. Stay informed.

Sd/-
Executive Officer
Municipal Council Jagraon

TRUE COPY

Annexure-B

Copy of Notice issued

Office of Municipal Council Jagraon
(Distt.Ludhiana)

No. 43

Phone 23233

dt.19/07/2024

NOTICE

To Smt. Kharaiti Lal s/o Lubhaya Ram
Agwar Rahlan, Mohalla Aave, Jagraon

Sub: Notice u/s 172(A) (1) and (2) of Punjab Municipal Act 1911 to demolish the illegal construction on the Municipal land.

You are informed through this notice that you have made an encroachment by illegal construction in the land owned by Municipal Council. This notice is issued to you u/s 172(A) (1) and (2) of Punjab Municipal Act 1911 and instructed to inform this office after demolishing the illegal construction i.e. shop/house/platform/expansion within 3 days.

If this encroachment is not demolished by you within three days, then action will be taken against you u/s 172(A) (1) and (2) of Punjab Municipal Act 1911 in which three years of imprisonment and a fine of Rs. 20,000/- can also be imposed.

It is also clarified here that if the illegal construction is not demolished by you within three days then this construction will be demolished by Municipal Council staff, of which you will be responsible for all the damages and expenses. Stay informed.

Sd/-
Executive Officer
Municipal Council Jagraon

TRUE COPY

Annexure-B

List of PP Act cases filed

S.No	Name	Adress	Encroachment Area
1	Smt. Paramjit kaur w/o Raj kishan	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	60 x 40 = 267 Sq.Yard.
2	Sh. Jarnail singh S/o Amar singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	85 x 25 = 236.1 Sq.Yard
3	Sh. Sohan singh s/o Sadhu singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	50 x 25 = 139 Sq.Yard
4	Sh. Charanjit singh s/o Sadhu singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	60 x 45 = 300 Sq.Yard
5	Sh. Gurmeet singh s/o Charanjit singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	75 x 38 = 317 Sq.Yard
6	Sh. Swaran singh s/o Surjit singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	110 x 15 = 183.3 Sq.Yard
7	Sh. Amrit s/o Surjit singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	110 x 33 = 403.3 Sq.Yard
8	Sh. Hardeep singh s/o Surjit singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	110 x 14 = 171.1 Sq.Yard
9	Sh. Mohan singh s/o Sadhu singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	100 x 42 = 467 Sq. Yard
10	Sh. Baldev Singh s/o Amar singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	100 x 22 = 244.4 Sq.Yard
11	Smt. Sheela W/o Gurmel singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	100 x 35 = 389 Sq.Yard
12	Sh. Balvir Singh s/o Kirpal singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	100 x 50 = 556 Sq.Yard
13	President, Gurbachan Singh, Gurudwara Shri Guru Arjun Dev ji	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	72 x 40 = 320 Sq.Yard
14	Sh. Jeet Singh S/o Ajib Singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	125 x 15 = 208.3 Sq.Yard
15	Sh. Mangat Rai S/o Disha Singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	40 x 18 = 80 Sq.Yard
16	Sh. Kanta singh S/o Jung singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	50 Sq.Yard (20 x 22.5)
17	Smt. Pooja rani w/o Jarnail singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	60 x 85 = 567 Sq.Yard
18	Sh. Pawan singh s/o Kanta singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	50 Sq.Yard (20 x 22.5)
19	Sh. Jaggi singh s/o Kanta singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	50 Sq.Yard (20 x 22.5)
20	Sh. Karnail singh s/o Nachatar singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	80 x 20 = 178 Sq.Yard
21	Sh. Darshan singh s/o Tara singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	80 x 20 = 178 Sq.Yard
22	Sh. Gurmail singh s/o Sardara singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	100 x 25 = 278 Sq.Yard
23	Smt. Gurmail kaur w/o	Add. Mohalla Aave, Agwarh	95 x 25 = 264 Sq.Yard

	Jeet singh	Rahlan, Jagraon,	
24	Sh. Darshan singh s/o Malkit singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	120 x 28 = 373.3 Sq.Yard
25	Sh. Manga singh s/o Darshan singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	25 x 23 = 64 Sq.Yard
26	Sh. Charanjit singh s/o Malkit singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	45 x 50 = 250 Sq.Yard
27	Sh. Surjit singh s/o Inder singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	60 x 16 = 107 Sq.Yard
28	Smt. Anita Rani And Sh.Rakesh Kumar	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	120 x 60 = 800 Sq.Yard
29	Sh. Jagsir singh s/o Darshan singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	100 Sq.Yard (18 x 50)
30	Sh. Nirmal singh s/o Darshan singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	50 x 60 = 333.3 Sq.Yard
31	Smt. Sheela Rani W/o Ruldu Ram	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	120 x 15 = 200 Sq.Yard
32	Sh.Disha Ram s/o Ruldu Ram	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	120 x 15 = 200 Sq.Yard
33	Sh. Somnath (Some Di Dairy)	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	120 x 40 = 533.3 Sq.Yard
34	Sh. Kasmiri Lal, Sh.Satish Kumar, Sh. Arun Kumar And Sh.x x Darshan Lal S/o Ram Parkash	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	83 x 69 = 636.3 Sq.Yard
35	Sh. Khem Chand s/o Banta Ram	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	110 x 35 = 428 Sq. Yard
36	Sh. Baldev singh s/o Banta singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	150 x 35 = 583.3 Sq.Yard
37	Sh. Harsh Kumar s/o Raj Kumar	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	70 x 15 = 117 Sq.Yard
38	Sh. Ritik s/o Arun Kumar	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	95 x 32 = 338 Sq.Yard
39	President, Ramesh Varma, Pracheen Bhadarkali Mandir	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	17 knal 2.15 marla
40	President: Kamal Dev Bansal, Sheetla Mandir (Sai Mandir)	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	0 knal 12.90 marla
41	President Mahant Dolatgiri, Sh. Sidh Dera Baba Mangalgi Ji Maharaj	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	3 knal 11.72 marla
42	Sh. Gurdev Singh S/o Ginder Singh	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	30 x 40 = 134 Sq.Yard
43	Sh. Kharyati Lal S/o Lubhaya Ram	Add. Mohalla Aave, Agwarh Rahlan, Jagraon,	80 x 25 = 222.2 Sq.Yard

TRUE COPY

Annexure-C

Legacy Waste Remediation
(Copies of work orders)
Part-1 and Part-2

OFFICE OF THE MUNICIPAL COUNCIL/NAGAR PANCHYAT JAGRAN Rule XII-7


WORK ORDER FORM
Dated 29/02/24 Book No. 18 Serial No. 044

Order for work described below given to *Legacy waste Management*

to be executed as per conditions on the back & Rates Specified below:-

Name of work : *Work of legacy waste remediation at*
Location: St. Xavier's camp at No. 12/1/1/1

Estimate Cost 46.00 Lacs Resolution No. Dated

Description of work	Rate	Per	Remarks
Tender of date - 05/01/24 NIT No. of work - 3 Estimate Amt = 46.00 Lacs Less - = -11.00 % Quoted Amt = 40.94 Lacs			 AME File

Asst. Municipal Engineer

OFFICE OF THE MUNICIPAL COUNCIL/NAGAR PANCHYAT JAGRAN Rule XII-7

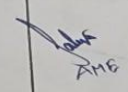
WORK ORDER FORM
Dated 27/2/24 Book No. 18 Serial No. 045

Order for work described below given to *Legacy waste management*

to be executed as per conditions on the back & Rates Specified below:-

Name of work : *Work of Remediation of legacy waste at*
Location: St. Xavier's camp at No. 12/1/1/1 Part-2



Estimate Cost 50.00 Lacs Resolution No. Dated

Description of work	Rate	Per	Remarks
Date of Tender - 05/01/24 NIT No. of work - 4 Estimate Amt = 50.00 Lacs Less - = -11.00 % Quoted Amt = 44.50 Lacs			 AME File

Asst. Municipal Engineer

TRUE COPY

Copy of RDF Certificate

	<p>+91 98766 28002 +91 98766 28010 www.satkarpaper.com info@satkarpaper.com</p>
<p>Date : 30.07.2024</p>	
<p>TO WHOM IT MAY CONCERN</p>	
<p>Subject - Utilisation of RDF as Fuel in boilers.</p> <p>This is to confirm that our organisation has been procuring RDF recovered by Spreco Waste Management Solutions from Biomining of Legacy waste at Jagraon. This RDF is used by us after mixing with other fuels of boiler at our plant as per guidelines laid down under Solid Waste Management Rules, 2016. We have procured 1000 Tons RDF till date.</p>	
<p>For Satkar Paper Mills Pvt Ltd.</p>  <p>SATKAR PAPER MILLS KRAFTING PAPER SINCE 1991</p>	
<p>GST No. : 03AAMCS4075N2ZV CIN : U21015PB1989PTC009302</p>	<p>Works : VPO Hambran, Ludhiana - 141 110 Punjab India Regd. Office : 1137/1, Harmam Nagar, Model Town, Ludhiana-141 002</p>

TRUE COPY

Legacy Waste Remediation



TRUE COPY

Legacy Waste Remediation



Legacy Waste Remediation



Legacy Waste Remediation



TRUE COPY

Annexure-C

Legacy Waste Remediation



TRUE COPY

Legacy Waste Remediation



TRUE COPY

Annexure-C

Legacy Waste Remediation



TRUE COPY

Door to Door Collection



TRUE COPY

Annexure-D

Door to Door Collection



TRUE COPY

Door to Door Collection



Door to Door Collection



Door to Door Collection



Annexure-D

Door to Door Collection



Door to Door Collection



TRUE COPY

Door to Door Collection



Annexure-D

Bulk Waste Generator



TRUE COPY

Annexure-D

Bulk Waste Generator



TRUE COPY

Bulk Waste Generator



TRUE COPY

Bulk Waste Generator



TRUE COPY

Home Composting



TRUE COPY

Home Composting



TRUE COPY

Source Segregation



TRUE COPY

Source Segregation



Source Segregation



TRUE COPY

Source Segregation



TRUE COPY

Source Segregation



TRUE COPY

Annexure-D

Source Segregation



TRUE COPY

Source Segregation



TRUE COPY

Segregation



TRUE COPY

Segregation



TRUE COPY

Segregation



TRUE COPY

Segregation



Source Segregation



TRUE COPY

Wet Waste Processing



TRUE COPY

Wet Waste Processing



TRUE COPY

Wet Waste Processing



Annexure-D

Wet Waste Processing



TRUE COPY

Wet Waste Processing



Wet Waste Processing (Cattle Feeding)




Annexure-D

Wet Waste Processing (Cattle Feeding)



Compost Sale and Free Distribution



Jagraon Municipal Council
Others Fee Payment Receipt (Employee Copy)


https://gpnjab.gov.in/eSewa/jagraon/eomc_lgn

Near Jhansi Chowk Jagraon,1624223233
https://gpnjab.gov.in/eSewa/jagraon/eomc_lgn@yahoo.com

Receipt No.	MP/1202/2024-25/007020	Consumer ID	PG-CH-2024-07-31-766742
Receipt Date	31/07/2024	Tax period	31/07/2024 to 31/07/2024
Consumer Name	Moti Store	Contact No.	896300043
Address:	NA NA Jagraon 142026	Paid By	Moti Store
Service Type	Others Fee	Billing Period	31/07/2024 to 31/07/2024
Paid Amount	₹ 500	Payment Mode	Cash
Tax Amount	₹ 500	Field Fee	₹ 0
CGST(if applicable)	₹ 0	SGST(if applicable)	₹ 0
Cheque/DD/PO/Transaction No.	NA	Cheque/DD/PO/Transaction Date	NA
Bank Name	NA,NA	IFSC Code	NA
Gs Receipt No.	NA	Gs Receipt Date	NA

Comments: Compost Khaad
Generated By: Harish Kumar

Authorized Signatory



Jagraon Municipal Council
Others Fee Payment Receipt (Citizen Copy)

https://gpnjab.gov.in/eSewa/jagraon/eomc_lgn

Near Jhansi Chowk Jagraon,1624223233
https://gpnjab.gov.in/eSewa/jagraon/eomc_lgn@yahoo.com

Receipt No.	MP/1202/2024-25/007020	Consumer ID	PG-CH-2024-07-31-766742
Receipt Date	31/07/2024	Tax period	31/07/2024 to 31/07/2024
Consumer Name	Moti Store	Contact No.	896300043
Address:	NA NA Jagraon 142026	Paid By	Moti Store
Service Type	Others Fee	Billing Period	31/07/2024 to 31/07/2024
Paid Amount	₹ 500	Payment Mode	Cash
Tax Amount	₹ 500	Field Fee	₹ 0
CGST(if applicable)	₹ 0	SGST(if applicable)	₹ 0
Cheque/DD/PO/Transaction No.	NA	Cheque/DD/PO/Transaction Date	NA
Bank Name	NA,NA	IFSC Code	NA
Gs Receipt No.	NA	Gs Receipt Date	NA


Comments: Compost Khaad
Generated By: Harish Kumar

Authorized Signatory

DISCLAIMER

1. Payment received by cheque/demand draft shall be subject to realization.
2. This document is not a proof of Property Ownership and regularization of unauthorized construction.
3. This is a computer generated document

Now log a complaint from WhatsApp, give a missed call on 8750975975 or send a HI message on WhatsApp to this number



Jagraon Municipal Council
Others Fee Payment Receipt (Citizen Copy)

https://gpnjab.gov.in/eSewa/jagraon/eomc_lgn@yahoo.com

Near Jhansi Chowk Jagraon,1624223233
http://gpnjab.gov.in/eSewa/jagraon/eomc_lgn@yahoo.com

Receipt No.	MP/1202/2023-24/005026	Consumer ID	PG-CH-2024-01-31-633167
Receipt Date	31/01/2024	Tax period	31/01/2024 to 31/01/2024
Consumer Name	Madan Gopal	Contact No.	9463093355
Address:	NA NA Link Road 142026	Paid By	Madan Gopal
Service Type	Others Fee	Billing Period	31/01/2024 to 31/01/2024
Paid Amount	₹ 500	Payment Mode	Cash
Tax Amount	₹ 500	Field Fee	₹ NA
CGST(if applicable)	₹ NA	SGST(if applicable)	₹ 0
Cheque/DD/PO/Transaction No.	NA	Cheque/DD/PO/Transaction Date	NA
Bank Name	NA,NA	IFSC Code	NA
Gs Receipt No.	NA	Gs Receipt Date	NA

Comments: Compost Khad Fee 500/-
Generated By: Harish Kumar

Authorized Signatory

DISCLAIMER

1. Payment received by cheque/demand draft shall be subject to realization.
1. This document is not a proof of Property Ownership and regularization of unauthorized construction.
1. This is a computer generated document

Now log a complaint from WhatsApp, give a missed call on 8750975975 or send a HI message on WhatsApp to this number

TRUE COPY

Annexure-D

Compost Sale and Free Distribution

Near Jhansi Chowk Jagraon,1624223233
info@sewa/jagraon/eomc_jgn@yahoo.com

Jagraon Municipal Council
 Others Fee Payment Receipt (Employee Copy)

Near Jhansi Chowk Jagraon,1624223233
http://tgpunjab.gov.in/eSewa/jagraon/eomc_jgn@yahoo.com

Receipt No.	MP/1202/2023-24/006026	Consumer ID	PG-CH-2024-01-31-633167
Receipt Date	31/01/2024	Tax period	31/01/2024 to 31/01/2024
Consumer Name	Madan Gopal	Contact No.	9463093355
Address:	NA NA Link Road 142026	Paid By	Madan Gopal
Service Type	Others Fee	Billing Period	31/01/2024 to 31/01/2024
Paid Amount	₹ 500	Payment Mode	Cash
Tax Amount	₹ 500	Field Fee	₹ NA
CGST(if applicable)	₹ NA	SGST(if applicable)	₹ 0
Cheque/DD/PO/Transaction No.	NA	Cheque/DD/PO/Transaction Date	NA
Bank Name	NA,NA	IFSC Code	NA
Gs Receipt No.	NA	Gs Receipt Date	NA

Comments: Compost Khad Fee 500/-
 Generated By: Harish Kumar Authorised Signatory

https://tgpunjab.gov.in/eSewa/jagraon/eomc_jgn@yahoo.com

Jagraon Municipal Council
 Others Fee Payment Receipt (Employee Copy)

Near Jhansi Chowk Jagraon,1624223233
https://tgpunjab.gov.in/eSewa/jagraon/eomc_jgn@yahoo.com

Receipt No.	MP/1202/2024-25/007000	Consumer ID	PG-CH-2024-07-31-766742
Receipt Date	31/07/2024	Tax period	31/07/2024 to 31/07/2024
Consumer Name	Moti Store	Contact No.	8968300043
Address:	NA NA Jagraon 142026	Paid By	Moti Store
Service Type	Others Fee	Billing Period	31/07/2024 to 31/07/2024
Paid Amount	₹ 500	Payment Mode	Cash
Tax Amount	₹ 500	Field Fee	₹ 0
CGST(if applicable)	₹ 0	SGST(if applicable)	₹ 0
Cheque/DD/PO/Transaction No.	NA	Cheque/DD/PO/Transaction Date	NA
Bank Name	NA,NA	IFSC Code	NA
Gs Receipt No.	NA	Gs Receipt Date	NA

Comments: Compost Khaad
 Generated By: Harish Kumar Authorised Signatory

Jagraon Municipal Council
 Others Fee Payment Receipt (Citizen Copy)

Near Jhansi Chowk Jagraon,1624223233
https://tgpunjab.gov.in/eSewa/jagraon/eomc_jgn@yahoo.com

Receipt No.	MP/1202/2024-25/007020	Consumer ID	PG-CH-2024-07-31-766742
Receipt Date	31/07/2024	Tax period	31/07/2024 to 31/07/2024
Consumer Name	Moti Store	Contact No.	8968300043
Address:	NA NA Jagraon 142026	Paid By	Moti Store
Service Type	Others Fee	Billing Period	31/07/2024 to 31/07/2024
Paid Amount	₹ 500	Payment Mode	Cash
Tax Amount	₹ 500	Field Fee	₹ 0
CGST(if applicable)	₹ 0	SGST(if applicable)	₹ 0
Cheque/DD/PO/Transaction No.	NA	Cheque/DD/PO/Transaction Date	NA
Bank Name	NA,NA	IFSC Code	NA
Gs Receipt No.	NA	Gs Receipt Date	NA

Comments: Compost Khaad
 Generated By: Harish Kumar Authorised Signatory

DISCLAIMER

1. Payment received by cheque/demand draft shall be subject to realization.
2. This document is not a proof of Property Ownership and regularization of unauthorized construction.
3. This is a computer generated document

Now log a complaint from WhatsApp, give a missed call on 8750975925 or send a HI message on WhatsApp to this number

TRUE COPY

Compost Sale and Free Distribution



TRUE COPY

Annexure-D

Compost Sale and Free Distribution



Compost Sale and Free Distribution



Dry Waste Processing



TRUE COPY

Dry Waste Processing



TRUE COPY

Dry Waste Processing



TRUE COPY

Dry Waste Processing



TRUE COPY

Dry Waste Processing



TRUE COPY

Dry Waste Processing



TRUE COPY

Dry Waste Sale



TRUE COPY

Dry Waste Sale



TRUE COPY

C&D Waste Processing



TRUE COPY

C&D Waste Processing



Annexure-E

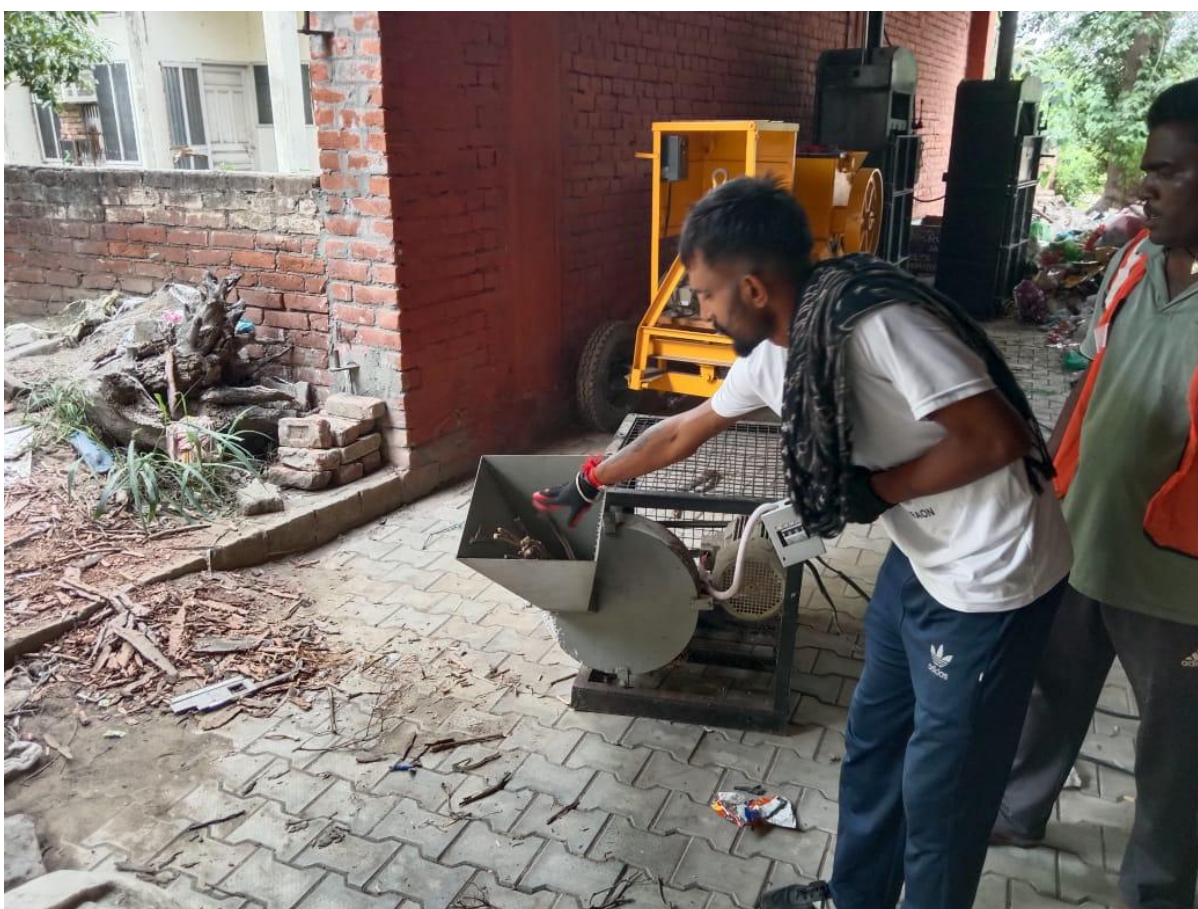
Processing of Horticulture Waste



Processing of Horticulture Waste



Processing of Horticulture Waste



Processing of Horticulture Waste



Processing of Horticulture Waste



TRUE COPY

Dry Waste Sale

Annexure-E

Email:eomc_jgn@yahoo.com

Phone & Fax:01624-223233
Fire Brigade:01624-223230

Municipal Council Jagraon (Ludhiana)

No.S-29

Dt. 27/07/2024

To

M/S Bala Ji Polymers,
426-A, Phase-1, HSIIDC,
Industrial Estate Barhi, Haryana 131001.

Sub: Sale of Plastic Bales.

On the subject cited above you are requested that Plastic Bales weighing 3950 Kg have been sent to you (M/S Bala Ji Polymers) by Municipal Council, Jagraon for sale through vehicle no. HR38X9437. The sale amount of Rs.7900/- should be deposited in account of EO MC Jagraon A/c no.03971450000100 IFSC code: HDFC0000397. Inform this office on email eomc_jgn@yahoo.com after payment.

Sd/-
Executive Officer
Municipal Council Jagraon

TRUE COPY

Annexure-E

Dry Waste Sale

Annexure-E

Email:eomc_jgn@yahoo.com

Phone & Fax:01624-223233

Fire Brigade:01624-223230

Municipal Council Jagraon (Ludhiana)

No.515

Dt.25/04/2024

To

Ahuja Plastic Recyclers Pvt. Ltd.
Ludhiana.

Sub: Sale of Plastic Bales.

On the subject cited above you are requested that Plastic Bales weighing 1726 Kg have been sent to you (Ahuj Plastic Recyclers Pvt. Ltd.) by Municipal Council, Jagraon for sale. The sale amount of Rs.3452/- should be deposited in account of EO MC Jagraon A/c no.03971450000100 IFSC code: HDFC0000397. Inform this office on email eomc_jgn@yahoo.com after payment.

Sd/-
Executive Officer
Municipal Council Jagraon

Dry Waste Sale

40207 M.A. Bansal
46-14199 Rajni Bansal




**AGGARWAL COMPUTER
DHARAM KANDA**

Sherpura Chowk, JAGRAON

**CAPACITY
100 TONS**

**SERVICE
24 HOURS**

FULLY COMPUTERISED WEIGHT, THE ONLY WAY OF ACCURATE WEIGHTMENT

S. No. :	20261	Rs.	0.00
Vehicle No. :	HB10MH 6081		
 Gross Weight	4790 kg	Date : 30/04/2024	Time : 12:39:53
 Tare Weight	3710 kg	Date : 30/04/2024	Time : 10:41:24
 Nett Weight	1080 kg		

Please check the weight at the time of weighment.
Our responsibility ceases after the vehicle leaves the weighbridge

**100%
ACCURACY**

Customer's Satisfaction is our Motto :

Signature

TRUE COPY

Annexure-E

Dry Waste Sale

Annexure-E

Email:eomc_jgn@yahoo.com

Phone & Fax:01624-223233
Fire Brigade:01624-223230

Municipal Council Jagraon (Ludhiana)

No.536

Dt. 30/04/2024

To

Ahuja Plastic Recyclers Pvt. Ltd.
Ludhiana.

Sub:

Sale of Plastic Bales.

On the subject cited above you are requested that Plastic Bales weighing 1080 Kg have been sent to you (Ahuja Plastic Recyclers Pvt. Ltd.) by Municipal Council, Jagraon for sale through vehicle no. PB10HM 8081. The sale amount of Rs.2160/- should be deposited in account of EO MC Jagraon A/c no.03971450000100 IFSC code: HDFC0000397. Inform this office on email eomc_jgn@yahoo.com after payment.

Sd/-
Executive Officer
Municipal Council Jagraon

TRUE COPY

Annexure-F

Strengthening and Expansion of Existing Infrastructure (Copy of Tenders Floated)

Municipal Council Jagraon, Local Govt. Deptt. Punjab

NOTICE INVITING E-TENDERS

eproc.punjab.gov.in

E-tender-MUNICIPAL COUNCIL JAGRAON/2023-24/879

(A) Date and time schedule for e-tenders:-

Sr. No	Item	Date and time period
1	Start of Purchase of Online tender	DATE 14-07-2024 TIME 9:00 AM
4	Closing of Purchase of Online tender	DATE 15-08-2024 TIME 5:00 PM
5	Opening of Technical bid	DATE 16-08-2024 TIME 11:00 AM
6	Opening of Financial bid	DATE 16-08-2024 TIME 01:00 PM

sr. No.	Name	Amount (Rs.)	EMD CHARGE	TENDER CHARGE	TIME LIMIT
1	SUPPLY OF TATA ACE NO. 2	16.00	2%	1000/-	1 Year
2	SUPPLY OF TRACTOR NO. 1	7.50	2%	1000/-	1 Year
3	SUPPLY OF TROLLEY NO. 1	2.50	2%	1000/-	1 Year
4	SUPPLY OF E-RIKSHA NO. 5	7.50	2%	1000/-	1 Year
5	PURCHASE OF COMPOST SIEVING MACHINE No.5	2.00	2%	1000/-	1 Year
6	CONSTS. OF SANITARY LANDFILL (SLF)	5.00	2%	1000/-	1 Year
7	PURCHASE OF COCONUT CELL	10.00	2%	1000/-	1 Year
8	PURCHASE OF WET WASTE SHEREDDER	5.00	2%	1000/-	1 Year
9	CONSTS. OF REST ROOM AT MRF FOR WORKERS	3.50	2%	1000/-	1 Year
10	CONSTS. OF MRF UPGRADING AND COMPOST UNIT	31.25	2%	1000/-	1 Year
Total amt		90.25 Lac.			

In case there is Govt. holiday, tenders will be opened the next working day. For participating in the above e-tendering process the contractors/agencies/ firms shall have to get themselves registered with www.eproc.punjab.gov.in and get user ID and password. Class-3 digital signature is mandatory to participate in the e-tendering. For any clarification/difficulty E-tendering process flow, please contact on IT help desk 0172-2970284, 0172-2791226 For terms & conditions please visit website, Corrigendum, Addendum/ Corrections if any will be posted on Website Only.

 President, Municipal Council, Jagraon.	 Executive Officer, Municipal Council, Jagraon.	 ME, Municipal Council, Jagraon.	 AME, Municipal Council, Jagraon.	 JE Municipal Council Jagraon.
---	---	--	---	--

TRUE COPY




Annexure-F

Existing Machinery & Infrastrure

Sr. No.	Vehicle Category	No. of Vehicles	Photos
1	Tata Ace (with compartment)	08	
2	Tractor-Trolley	03	
3	JCB machine	01	

TRUE COPY

4	Rickshaw Rehras	108	
5	Tractor Loader	01	
6	Bailing Machines	02	
7	C&D Grinder	02	
8	Mechanical Separator	01	

9	Horticulture Shredder Machine	01		91
10	Truck mounted road sweeping machine	01		
11	MRF centre	02		

TRUE COPY

CCTV Footage



TRUE COPY

Annexure-G

CCTV Footage



TRUE COPY

Awareness & Motivation

Annexure-H

email:eomc_jgn@yahoo.com

Phone No:01624-223233

Office of The Municipal Council Jagraon (Ludhiana)

To cooperate in the cleaning of Jagraon city
Appeal

Dear citizens

In accordance with the cleanliness campaign being conducted under the Swachh Bharat Mission and the efforts being made by the Punjab Government, Municipal Council Jagraon has taken a decision that all the shopkeepers will put the wet and dry waste of their shops in the dustbin and keep it inside the shop and the cleaning staff/garbage picker of municipal council will come between 10 am to 12 pm and the waste should be placed in the garbage cart or vehicle only. It is appealed to all of you that no shopkeeper should throw garbage outside his shop or on the road, nor pile it up nor set the garbage on fire. All of you are also informed that Hon'ble N.G.T. has instructed that strict action can be taken against the violator by municipal council.

All the city residents are requested to separate the wet and dry waste of their house and give it to the cleaning workers or put it in the garbage cart. Do not dump in vacant plot/place.

The marriage palaces, dhabas are requested to dispose of their wet and dry waste as per the instructions of Swachh Bharat Mission. It will be checked from time to time by the Municipal Council and if any violation is found, action will be taken as per the rules.

The animal dairy owners are requested to handle and dispose of the dung of their dairy animals at their own level as per the rules. In any case, animal dung should not be thrown into the drains or sewers, due to which the problem of blockage of sewers arises and proper drainage of water becomes very difficult especially during rainy season.

Those doing scrap work in the city are also requested to take care of the cleanliness of their surroundings. The scrap material of your shop should be kept within the boundary of the shop and should not be kept on the road. The garbage collected from your shop should be thrown at the designated place for garbage. Apart from this, keeping in mind the rainy season, water should not be gathered in the scrap material goods, because dengue mosquito larvae are born in this water. Municipal council will check in this regard from time to time along with the health department and if any violation is found, action will be taken to issue a challan as per the rules.

So we appeal to all the city residents that Jagraon city is our own city and it is our duty to keep it clean. You are requested to fully cooperate with the Municipal Council Jagraon in keeping the city clean.

by:

Executive Officer
Municipal Council Jagraon

TRUE COPY

Awareness & Motivation



TRUE COPY

Awareness & Motivation



Awareness & Motivation



Awareness & Motivation



Awareness & Motivation



Awareness & Motivation



Awareness & Motivation



Awareness & Motivation



Awareness & Motivation



TRUE COPY

Awareness & Motivation



Awareness & Motivation



Awareness & Motivation



TRUE COPY

Awareness & Motivation



ਨਗਰ ਕੌਂਸਲ ਦੀ ਸਵੱਛ ਭਾਰਤ ਟੀਮ ਦੇ ਮੈਂਬਰਾਂ ਨੂੰ ਸਰਟੀਫਿਕੇਟ ਦੇ ਕੇ ਸਨਮਾਨਿਤ ਕਰਦੇ ਹੋਏ ਈ. ਓ. ਮਨੋਹਰ ਸਿੰਘ। ਅਜੀਤ ਤਸਵੀਰ

ਨਗਰ ਕੌਂਸਲ ਦੀ ਸਵੱਛ ਭਾਰਤ ਦੀ ਟੀਮ ਨੇ ਲੋਕਾਂ ਨੂੰ ਕੀਤਾ ਜਾਗਰੂਕ

ਜਗਰਾਉ, 19 ਮਾਰਚ (ਹਰਵਿੰਦਰ ਸਿੰਘ ਖ਼ਾਲਸਾ)-ਨਗਰ ਕੌਂਸਲ ਜਗਰਾਉ ਦੀ ਸਵੱਛ ਭਾਰਤ ਦੀ ਟੀਮ ਵਲੋਂ ਸਵੱਛ ਭਾਰਤ ਮਿਸ਼ਨ ਤਹਿਤ ਗਿੱਲੇ ਅਤੇ ਸੁੱਕੇ ਕੂੜੇ ਨੂੰ ਅਲੱਗ-ਅਲੱਗ ਰੱਖਣ ਅਤੇ ਪਲਾਸਟਿਕ ਮੁਕਤ ਸ਼ਹਿਰ ਕਰਨ ਵਿਸ਼ੇ ਹੇਠ ਬੈਨਰ ਲਗਾ ਕੇ ਜਗਰਾਉ 'ਚ ਕੱਢੀ ਸਾਈਕਲ ਰੈਲੀ ਵਿਚ ਭਾਗ ਲਿਆ। ਇਸ ਮੌਕੇ ਈ.ਓ. ਮਨੋਹਰ ਸਿੰਘ ਨੇ ਕਿਹਾ ਕਿ ਪਲਾਸਟਿਕ ਨੂੰ ਗਿੱਲੇ-ਸੁੱਕੇ ਕੂੜੇ ਨਾਲੋਂ ਵੱਖ ਰੱਖਿਆ ਜਾਵੇ, ਫਾਲਤੂ ਸਮਾਨ ਵੀ ਸਫ਼ਾਈ ਸੇਵਕਾਂ ਨੂੰ ਵੱਖ ਦਿੱਤਾ ਜਾਵੇ ਅਤੇ ਲੋਕਾਂ ਨੂੰ ਆਪਣੇ ਘਰ ਵਿਚ ਹੀ ਗਿੱਲੇ ਕੂੜੇ ਤੋਂ ਖਾਦ ਤਿਆਰ ਕਰਨ ਲਈ ਜਾਗਰੂਕ ਕੀਤਾ ਗਿਆ। ਇਸ ਸਬੰਧੀ ਆਮ ਪਬਲਿਕ ਅਤੇ ਦੁਕਾਨਦਾਰਾਂ ਨੂੰ ਜਾਗਰੂਕ ਕੀਤਾ। ਇਸ ਮੌਕੇ ਸਿੰਗਲ ਯੂਜ਼ ਪਲਾਸਟਿਕ ਦੀ ਜਗ੍ਹਾ ਸਟੀਲ ਦੇ ਬਰਤਨ, ਪੱਤਿਆਂ ਤੋਂ ਬਣੀ ਪੱਤਲ ਆਦਿ ਦੀ ਵਰਤੋਂ ਕਰਨ ਬਾਰੇ ਕਿਹਾ। ਇਸ ਮੌਕੇ ਨਗਰ ਕੌਂਸਲ ਜਗਰਾਉ ਦੀ ਸਵੱਛ ਭਾਰਤ ਦੀ ਟੀਮ ਨੂੰ ਸਰਟੀਫਿਕੇਟ ਅਤੇ ਟਰਾਫੀ ਦੇ ਕੇ ਸਨਮਾਨਿਤ ਕੀਤਾ ਗਿਆ।

ਕਾਮਿਆਂ ਨੂੰ ਕੱਪੜੇ ਦੇ ਝੋਲੇ ਵੰਡੇ



ਕਾਮਿਆਂ ਨੂੰ ਕੱਪੜੇ ਦੇ ਝੋਲੇ ਵੰਡਣ ਮੌਕੇ ਈ. ਓ. ਮਨੋਹਰ ਸਿੰਘ ਬਾਘਾ, ਕੈਪਟਨ ਵਰਮਾ ਤੇ ਹੋਰ। (ਮਾਲਵਾ)

ਜਗਰਾਉ, 9 ਫਰਵਰੀ (ਮਾਲਵਾ) ਨਗਰ ਕੌਂਸਲ ਜਗਰਾਉ ਵੱਲੋਂ ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ ਮਨੋਹਰ ਸਿੰਘ ਬਾਘਾ ਦੇ ਦਿਸ਼ਾ-ਨਿਰਦੇਸ਼ਾਂ ਅਨੁਸਾਰ ਸੈਨੇਟਰੀ ਸੁਪਰਡੈਂਟ ਕੁਲਜੀਤ ਸਿੰਘ, ਸੈਨੇਟਰੀ ਇੰਸਪੈਕਟਰ ਗੁਰਦੀਪ ਸਿੰਘ ਅਤੇ (ਸੀ ਐਫ) ਸੀਮਾ ਦੀ ਦੇਖ-ਰੇਖ ਵਿਚ ਪੰਜਾਬ ਸਰਕਾਰ ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਕੱਪੜੇ ਦੇ 50 ਝੋਲੇ ਕਾਮਿਆਂ ਨੂੰ ਲੇਬਰ ਚੌਕ ਵਿਖੇ ਕੈਪਟਨ ਨਰੇਸ਼ ਵਰਮਾ ਬਰਾਂਡ ਅੰਬੈਸਡਰ ਸਵੱਛ ਭਾਰਤ ਮਿਸ਼ਨ, ਮੈਡਮ ਸ਼ਿਖਾ ਬਿਲਡਿੰਗ ਇੰਸਪੈਕਟਰ, ਦਵਿੰਦਰ ਸਿੰਘ ਜੂਨੀਅਰ ਸਹਾਇਕ, ਹਰੀਸ਼ ਕੁਮਾਰ ਕਲਰਕ, ਨਵਜੀਤ ਕੌਰ ਕਲਰਕ, ਜਗਮੋਹਣ ਸਿੰਘ ਕਲਰਕ, ਪ੍ਰਵਾਨ ਸਿੰਘ ਸੀ.ਓ, ਮੋਟੀਵੇਟਰ ਗਗਨਦੀਪ ਧੀਰ, ਮੇਜਰ ਕੁਮਾਰ, ਹਰਦੀਪ ਸਿੰਘ ਢੋਲਣ, ਬੇਅੰਤ ਸਿੰਘ ਆਦਿ ਹਾਜ਼ਰ ਸਨ।

Awareness & Motivation





Nancy shah <nancy.shah0220@gmail.com>

Re: OA 668/2023, Prasher De vs Harma

Nancy shah <nancy.shah0220@gmail.com>

Mon, 2 Sep at 8:23 PM

To: Victorynation555@gmail.com <Victorynation555@gmail.com>, Prashant Manchanda <prashant.manchanda05@gmail.com>
Bcc: <angadsinghmaggo@gmail.com>

Dear sir,

Please find attached the Report to be filed on behalf of Municipal Council, Jagraon in compliance of the order dated 13.08.2024.

Kindly treat this as an advance service and acknowledge the receipt of the same.

This is for your record.

Best regards
Nancy Shah
Advocate

Chambers of Prashant Manchanda
Counsel for Municipal Council Jagraon
FINAL REPLY PARESER123.pdf